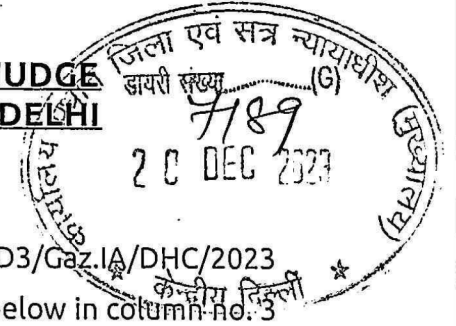


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURTS COMPLEX, NEW DELHI**

ORDER



In pursuance to the directions contained in order No. 50/D3/Gaz.IA/DHC/2023 dated 14.12.2023 of the Hon'ble High Court of Delhi, the cases mentioned below in column no. 3 pending in the Court mentioned in column no. 2 are hereby withdrawn and assigned to the courts mentioned in column no. 4 **with immediate effect:-**

(1)	(2)	(3)	(4)
Sl. No.	Name of the Transferrer Court	Description of Cases Transferred	Name of the Transferee Court
1	Ms. Savita Rao, District Judge (Commercial Court)-01, South	Cases at Serial No. <u>07-11</u> , <u>31-33</u> , <u>45-54</u> , <u>101-115</u> , <u>165-223</u> , <u>383-440</u> & <u>582-591</u> (total 160 Cases) as per Annexure A	Sh. Lokesh Kumar Sharma, District Judge (Commercial Court)-05, South (Newly created court)
2	Ms. Anuradha Shukla Bhardwaj, District Judge (Commercial Court)-02, South	Cases at Serial No. <u>13-17</u> , <u>45-47</u> , <u>55-56</u> , <u>262-321</u> , <u>446-450</u> , & <u>485-489</u> (total 80 Cases) as per Annexure B	
3	Sh. Sandeep Yadav, District Judge (Commercial Court)-03, South	Cases at Serial No. <u>05-06</u> , <u>16-17</u> , <u>29-31</u> , <u>46-57</u> , <u>159-307</u> , <u>471-480</u> & <u>592-603</u> (total 190 Cases) as per Annexure C	

Note:-

- The Ahlmads/ Asst. Ahlmad of the Transferrer Court is hereby directed to send the **transferred case files forthwith to the transferee courts** and also to display a copy of this Order on the Notice Board of the court concerned for information of all concerned advocates/ parties.
- The case(s) which are reserved for orders/judgments shall be retained by the transferrer court.
- The case(s) which part heard or heard at length, shall also be retained by the transferrer court.
- The connected matters shall also be retained by the transferrer court.
- Non-compliance of the order by any concerned official shall be viewed seriously.

(MADHU JAIN)

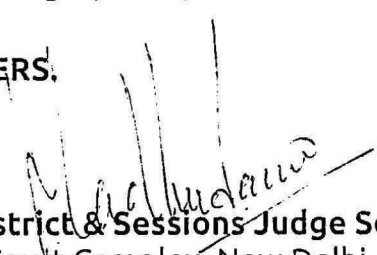
Principal District & Sessions Judge South
Saket Court Complex, New Delhi

37203-37218

No. Judl-II/F.75/South/Saket/2023 _____ Dated, New Delhi the 19/12/23

Copy of order forwarded to :

- 1 The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2 The Officers concerned.
- 3 The Officer In-charge, Computer Branch (South), Saket Courts, New Delhi.
- 4 The Branch-In-charge, Filing Section, South District, Saket Court.
- 5 The Secretary, Bar Association, Delhi/New Delhi.
- ✓ 6 The Website Committee, Tis Hazari Court, Delhi.
- 7 The PRO/APRO, South District.
- 8 The Branch-In-charge, Computer Branch (South), Saket Courts **with the direction to upload the same on the website of District Court Saket.**
- 9 PS/Reader to the Ld. Principal District & Sessions Judge (South).
- 10 Notice Board (through Care Taker).
- 11 R & I Branch, South District for uploading for **LAYERS.**


Principal District & Sessions Judge South
Saket Court Complex, New Delhi